

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

NOTICE

Dated, Shillong, the 21<sup>st</sup> February, 2019

**No.HCM.II/168/2014/Estt./** In view of the Notification dated 21.11.2017 as regards High Court of Meghalaya ( Designation of Senior Advocate ) Rules, 2017 [ in terms of Guidelines laid down by the Hon'ble Supreme Court of India in Ms. Indira Jaising Vs. Supreme Court of India and others reported in (2017) 9 SCC 766 ] and in continuation to this Registry's ( Secretariat of the Committee ) earlier Notice vide No.HCM.II/168/2014/Estt./6061, dated 10.12.2018, suggestions/views, if any, of other stakeholders in the proposal for designation of Advocates who have applied for conferment of designation as Senior Advocates in the High Court of Meghalaya, are invited for consideration by the Committee for Designation of Senior Advocates for the purpose of scrutiny and assessment of the applications so received.

Further, suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the Committee for Designation of Senior Advocates within a period of 15 days from the date of publication of the said Notice. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat concerned/Registry of this Court.

By Order

Encl:-List of Advocates who have applied  
for designation as Senior Advocate.

Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))

Memo.No.HCM.II/168/2014/Estt./ 722A

Dated, the 21<sup>st</sup> February, 2019

*Copy for favour of kind information to:-*

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for kind information of His Lordship.
2. The P.S. to Hon'ble Mr.Justice S.R.Sen, Judge, High Court of Meghalaya for kind information of His Lordship.
3. Shri Amit Kumar, Advocate General, Government of Meghalaya, Shillong.
4. Shri T.T.Diengdoh, Senior Advocate, High Court of Meghalaya, Shillong.
5. The President/Secretary, High Court Bar Association, Shillong.
6. The President/Secretary, Shillong Bar Association, Shillong.
7. The CPC/System Analyst, High Court of Meghalaya, Shillong for uploading the same in High Court Official Website.
8. Notice Board.
9. Office File.

Secretary of the Permanent Committee  
for Designation of Senior Advocate  
(Registrar(J))

Sl.No	Name of the Applicant	Educational Qualification	D.O.B	Enrolment No. & Date of Enrolment
1	Ms. P.D.Bujarbaruah, Advocate	B.Sc (Hon) (Gold Medalist) LLB.	25.04.1964	E.No.- 155 of 1990  E. Date-11.10.1990, Shillong Bar Association, shillong.
2	Md. Khalid Khan Advocate	MA, LLB	15.02.1973	E.No.- 257 of 1999  E.Date- 6 <sup>th</sup> April, 1999 w.e.f 1.08.1998 Gauhati High Court
3	Dr. Nitesh Mozika Advocate	LL.B., LL.M., Ph.D. (Law)	09.02.1970	E.No.- 790/2003-04  E.Date- 18.03.2004, with Bar Council of Assam.
4	Shri. Kaustav Paul Advocate	B.S.L., LL.B.	26.09.1977	E.No.- 596 of 2001  E.Date- 19.12.2001, Bar Council of Assam.
5	Shri. Amit Kumar, Advocate General for the State of Meghalaya	M.A ., LL.B	02.04.1970	E.No.-D/42/1996  E.Date-05.01.1996  New Delhi